GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

STARRED QUESTION NO:107 ANSWERED ON:04.03.2010 SPECIAL COURTS FOR PROTECTION OF INVESTORS Panda Shri Baijayant;Pradhan Shri Nityananda

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government proposes to set up special courts for taking up the class-action suit cases for the protection of the interests of the investors;
- (b) if so, the details thereof;
- (c) the details of cases which fall in this category; and
- (d) the manner in which it is expected to help the interests of the investors?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN ANSWER TO LOK SABHA STARRED QUESTION NO 107 FOR 4TH MARCH 2010 REGARDING SPECIAL COURTS FOR PROTECTION OF INVESTORS

Part (a) – No, Sir. There is no proposal for setting up special courts for taking up the class-action suits.

Parts (b) to (d) - Do not arise.